

The Prevention of Slaughter and Preservation of Cattle Bill, 2024-Introduced

SHRI BHARTRUHARI MAHTAB (CUTTACK): Sir, I rise to move for leave to introduce a Bill to prohibit the slaughter of cattle and for the preservation of improvement of the breeds of cattle and to endeavour to organize agriculture and animal husbandry in terms of article 48 of the Constitution of India by enacting a comprehensive legislation.

माननीय अध्यक्ष : प्रश्न यह है:

कि मवेशियों के वध पर रोक लगाने तथा मवेशियों की नस्लों के सुधार व संरक्षण एवं विस्तृत विधेयन के माध्यम से भारत के संविधान के अनुच्छेद 48 के अनुरूप कृषि व पशुपालन क्षेत्र को संगठित करने वाले विधेयक को पुरःस्थापित करने की अनुमति प्रदान की जाए ।

प्रस्ताव स्वीकृत हुआ ।

SHRI BHARTRUHARI MAHTAB Sir, I introduce the Bill.